



Government of Jammu and Kashmir
Finance Department
Civil Secretariat, Jammu

Notification
Jammu, the 18th January, 2019

SRO 60 .- In exercise of the powers conferred by clause (a) of Section 9 of the Stamps Act, Samvat. 1977 (Act No. XL of 1977), the Government hereby remit the stamp duty chargeable under the said Act for purchase/gift of land measuring 14 kanals and 15 marlas under survey Nos. 1045 (2.18 kanals), 1046 (1.17 kanals), 1048/1 (3.01 kanals), 1051/min (4.12 kanals), 1051 (1.00 kanal) & 1048/Min(1.07kanals) in favour of Managing Committee, Darul-uloom Raheemiyah Trust, Bandipora Kashmir from Ms. Fahmeeda W/o Gulzar Ahmad Sheikh R/o Brain Nishat Srinagar and Ms. Hamida Begum W/o Gh. Ahmad Mir R/o Chinar Colony Baghat Srinagar.

By Order of the Government of Jammu and Kashmir.

Sd/-

(Navin K. Choudhary), IAS
Principal Secretary to Government,
Finance Department.

Dated: 18 - 01- 2019.

No: ET/Exemp/183/2010

Copy to the:-

1. Commissioner/ Secretary to Government, Revenue Department.
2. Secretary to the Government, Department of Law, Justice & Parliamentary Affairs (w.7.s.c).
3. Commissioner, State Taxes, J&K.
4. Deputy Commissioner, Bandipora.
5. OSD to Hon'ble Advisor (S).
6. Private Secretary to Principal Secretary, Finance Department.
7. Stock file/Incharge Website, Finance.


(Dr. Aadil Fareed)

Under Secretary to the Government